02.11.2006

CP 68/2005 (OA 411/2005)

Mr. R.P. Sharma, counsel for applicant. Mr. V.S. Gurjar, counsel for respondents.

Heard the learned counsel for the parties.

Learned counsel for the applicant submits that he does not want to press this Contempt Petition.

In view of the submission made by the learned counsel for the applicant, this Contempt Petition is dismissed as withdrawn. Notices issued to the respondents are hereby discharged.

(J.P. SHUKLA)

MEMBER (A)

(M.L. CHAUHAN) MEMBER (J)

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